

**C. A. T. Bench, JAIPUR**

Date of Order

Orders MP 428/93

17.9.1993

Mr. S. K. Jain - counsel for petitioner/applicant

Mr. N. K. Jain - counsel for respondents.

Heard the learned counsel for the parties.

The M.P. for amendment of the O.A. is allowed.

The counsel for the applicant should file the amended O.A. within a period of 3 weeks failing which the application for amendment shall stand dismissed. The M.P. stands disposed of.

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YKan  
23/9/93

  
(O.P. Sharma)  
Member (A)

  
(D.L. Mehta)  
Vice Chairman.

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